THE GAUHATI HIGH COURT AT GUWAHATI (THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

This is for information of the officers and staff of the registry of Gauhati High Court, Guwahati, governed by the GPF (AS) Rules, 1937(as amended from time to time) that O/o the Accountant General (A&E) Assam, Beltola, Guwahati-29 is in the process of implementing a centralized portal of GPF for dissemination of information relating to GPF of the subscribers of the state.

In order to facilitate the application, and as directed by the O/o the Accountant General (A&E) Assam, Beltola, Guwahati-29, the officers and staff of the registry of Gauhati High Court, Guwahati who are governed by the GPF (AS) Rules, 1937(as amended from time to time) are hereby requested to provide their respective GPF A/C No., Mobile No. E-mail Id etc as per below mention fomat to the Accounts Section positively by 10.01.2020.

Name	of	GPF A/C No	Mobile No	E-mail Id, if any	Remarks
Subscriber				· · · · · · · · · · · · · · · · · · ·	

This has the kind approval of the Registrar General, Gauhati High Court.

Sd/-**Sri. D.K.Nath**<u>Jt.Registrar (Finance)</u>

Memo NO.HC-VIII- 100 / 2003 / 34/4 /AC dated: 0401,2020

Copy for information to-

- 1. Registrar (Vig.)/Registrar (Judl.)/Registrar (Admn.)/Registrar (Estt.), Gauhati High Court, Guwahati.
- 2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court
- 3. All Jt.Registrar(s)/Deputy Registrar(s)/Asstt. Registrar(s), Gauhati High Court, Guwahati.
- 4. Assistant Registrar (Est.) ie in-charge Sr.Private Secretaries/ Private Secretaries /Sr. Personal Assistants. She is requested to circulate the Notice amongst all the Private Secretaries/Sr. Personal Assistants of Hon'ble Judges, Gauhati High Court, Guwahati.
- 5. Assistant Registrar (Admin-I) ie in-charge Court- Master Gauhati High Court, Guwahati. He is requested to circulate the Notice amongst all the Court Master, Gauhati High Court, Guwahati.
- 6. All Private Secretaries of Hon'ble Judges, Gauhati High Court, Guwahati. He/She is requested to place the Notice for favour of His/Her lordship's kind information.
- 7. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
- 8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 10. The Project manager, gauhati High Court, Guwahati
- 11. System Analyst, Gauhati High Court, Guwahati, He is requested to upload the Notice in the official website of Gauhati High Court, Guwahati.
- 12. Programmer(s), Gauhati High Court, Guwahati
- 13. All AO (Judicial)s of the Registry of Gauhati High Court, Guwahati. He/She is requested to circulate the Notice amongst all his/her subordinate staff.
- 14. CA to Registrar (Gen.)/Registrar(Vig.)/Registrar(Judl.)/Registrar(Admn.)/Registrar(Estt.), Gauhati High Court, Guwahati
- 15. Court Officer (No.I/II), Gauhati High Court, Guwahati. He is requested to circulate the Notice amongst all his/her subordinate staff.
- 16. Notice Board.

<u>Jt,Registrar (Finance)</u>